

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

113. I.A. 1013/2020, I.A. 1332/2024

I.A. 1578/2024 In C.P. (IB)/1832(MB)2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.06.2024**

NAME OF THE PARTIES: IDBI Bank Ltd

VS

EPC Constructions India Ltd.

**Appearance**

For Liquidator : Senior Adv. Gaurav Joshi, Adv. Shriraj Khambete, Adv.  
Naman Jain i/b Saraf and Partners.

For Applicant: Adv. Tabrez Malawat and Adv. Sourajit Sarkar Black Box  
Limited in IA 846/23 in IA 1013/20, present through VC.

Adv. Deepak Khosla in , I.A. 1332/2024 & I.A. 1578/2024.

For Respondent : Adv. Vijay Agarwal a/w Dikshat Mehra a/w Chintan  
Gandhi i/b Rajani Associates for R-5 and R-13 in I.A. 1332/2024

SECTION 7 of IBC, 2016.

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A No. 1013/2020**

It is submitted that this I.A has been disposed of. However, pursuant to Order  
by Hon'ble NCLAT another I.A has been filed.

List this I.A. for verification of the facts and the copy of the relevant Orders on  
**18.07.2024** at 3:00 PM.

**I.A No. 1332/2024**

Learned counsel for the applicant submits that this application seeks recall of the Order as well as consequential and interim Orders. However, in view of the latest development seeks to amend the prayers. List this matter on **25.07.2024** at 3:00 PM.

**I.A No. 1578/2024**

Re-list on **25.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
*Harshada*

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)